

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 114
C.P.(IB)/64(AHM)2021

Order under Section 7 IBC

IN THE MATTER OF:

Vidhata Machinery Pvt Ltd.
V/s
Aditya Prints Pvt Ltd.

.....Applicant

.....Respondent

Order delivered on ..16/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

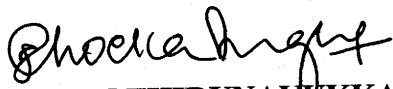
PRESENT:

For the Applicant : Mr. Sumit Parikh, Advocate.
For the Respondent :

ORDER

The Ld. Counsel appearing for the Financial Creditor is directed to produce affidavit of service of notice.

Matter stands adjourned to 26.10.2021


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)